

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.10.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3822 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 985 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal	Dhruv Gupta
<b>2.</b>	I.A. No. 3801 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd.	Niharika Ahluwalia
<b>3.</b>	I.A. No. 3802 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 444 of 2022	Straight Edge Contracts Pvt. Ltd. Vs. Rakesh Kumar Gupta	Jyoti Taneja
<b>4.</b>	I.A. No. 3830 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 985 of 2022	Satya Prakash Pandey Vs. Aditya Kumar Tibrewal	Mani Mala Roy
<b>5.</b>	I.A. No. 3829 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) No. 233 of 2020	Ashwin Kushaldas Banker & Anr. Vs. Hitesh Chhaganlal Ambalia & Ors.	Aniruddha Deshmukh
<b>6.</b>	I.A. No. 3840 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Akhilesh

7.	I.A. No. 3833 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Asian Hotels (East) Ltd. & Ors. Vs. Yes Bank Ltd. & Anr.	Suman
----	--	--	-------

**Copy to: -**

1. Notice Board
2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)

**By order**  
**-sd/-**  
**Assistant Registrar**